

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 27. 11. 2017

DIVISION BENCHES

1.	<p align="center"><b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Amitav K. Gupta (Monday to Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> half)</b></p>	<p>LPA (2010 onwards): - <b>Orders, Admission &amp; Hearing.</b> WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers, CMP, Cont.(Cvl.), Cont.(Appl.):- <b>Orders, Admission &amp; Hearing.</b> WP(PIL) 2017 :- <b>Orders.</b></p> <p><b>All the above matters:- Hearing.</b></p> <p>LPA (2010 onwards): - <b>Orders, Adm. &amp; Hearing.</b> WP(PIL) 2017 :- <b>Orders.</b> WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers, CMP, Cont.(Cvl.), Cont.(Appl.):- <b>Orders, Admission, Hearing &amp; Assigned matters.</b> any matter not assigned before any Hon'ble Division Bench.</p>
2.	<p align="center"><b>Hon'ble Mr. Justice H. C. Mishra &amp; Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> half)</b></p>	<p>Cr. Appeal (D.B.), Acq. Appeal (D.B.):- <b>Orders, (including u/s 389 Cr. P.C), Admission &amp; Hearing.</b> Cr. Appeal (D.B.):- <b>Hearing (on Bail).</b> Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b> Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b> Cr. Appeal (D.B.):- <b>Hearing (on Bail).</b> Cr. Appeal (D.B.), Acq. Appeal (D.B.). Cr. Appeal (D.B.), Acq. Appeal (D.B.):- <b>Orders, (including u/s 389 Cr. P.C), Admission &amp; Hearing.</b> Cr. Appl (D.B.):- <b>Hearing (on Bail).</b> Cr. Appl (D.B.) custody matters:- <b>Hearing &amp; Assigned matters.</b></p>
3	<p align="center"><b>Hon'ble Mr. Justice Aparesh Kumar Singh &amp; Hon'ble Mr. Justice B.B. Mangalmurti (Monday to Wednesday)</b></p>	<p align="center"><b>(Whole Day)</b></p>	<p>LPA (up to 2009) &amp; F.A.: - <b>Orders, Admission.</b> WP-PIL(up to 2016) :- <b>Orders.</b> Company Appeal, W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev. :- <b>Orders, Admission &amp; Hearing.</b> CAT matters:- <b>Orders, Admission, Hearing.</b> LPA (up to 2009), F.A:- <b>Hearing &amp; Assigned matters.</b></p>

**SINGLE BENCHES**

1	<b>Hon'ble The Acting Chief Justice (Friday)</b>	(2 <sup>nd</sup> half)	Cont. (Cvl.), C.M.P:- <b>Orders, Admission, Tied-up, Assigned matters &amp; any matter not assigned before any Hon'ble Bench.</b>
2	<b>Hon'ble Mr. Justice H.C. Mishra (Friday)</b>	(2 <sup>nd</sup> half)	M.A. & A.C.(SB).: - <b>Orders, Admission &amp; Hearing Tied-up &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Thursday &amp; Friday)</b>	(Whole day)	F.A.:- <b>Orders, Admission &amp; Hearing</b> Arbitration matters, Company Petitions, Company Appeals (SJ), Title Suits (arising out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters):- <b>Orders, Admission &amp; Hearing.</b> All matters related to Fodder Scam:- <b>Orders, Adm. &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday) (Monday to Wednesday)  (Thursday)  (Friday)</b>	(1 <sup>st</sup> half)  (2 <sup>nd</sup> half)  (2 <sup>nd</sup> half)  (2 <sup>nd</sup> half)	WPC grouping (arising out of Suit matters):- <b>Fresh Filing, Orders &amp; Admission.</b> WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- <b>Fresh Filing, Order &amp; Admission.</b> WPS (Dismissal, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (2015 onwards):- <b>Hearing.</b> WPC grouping, Electricity matters:- <b>Fresh Filing, Order, Adm. as well as Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice Amitav K. Gupta (Friday)</b>	(2 <sup>nd</sup> half)	C.R., Tr. Pet.(Cv.), S.C.L.P: - <b>Orders, Admission &amp; Hearing as well as Tied up and Assigned matters.</b>
6	<b>Hon'ble Mr. Justice Pramath Patnaik (Monday to Wednesday) (Thursday)  (Friday)</b>	(Whole day)  (Whole day)  (Whole day)	WPS(up to 2011):- <b>Orders &amp; Admission.</b> WPS(up to 2011):- <b>Admission.</b> All WPS (2011 - 2014):- <b>Hearing.</b> WPS(up to 2011), Cont (Cvl):- <b>Orders &amp; Adm. as well as Tied-up &amp; Assigned matters.</b>
7	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday)  (Thursday)  (Friday)</b>	(Whole day)  (Whole day)  (Whole day)	Cr. Rev.& Cr. M. P.:- <b>Fresh Filing, Orders &amp; Adm. (2013 onwards)</b> Tr. Pet.(Cr.), :- <b>Fresh Filing, Orders, Admission &amp; Stay matters.</b> Cr. M. P. & Cr. Rev.(2005 onwards) :- <b>Hearing</b> P. C. Act:- <b>Hearing.</b> Criminal Writ matters:- <b>Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b> P. C. Act except B.A.:- <b>Orders, Admission, Stay matters as well as Tied up &amp; Assigned matters.</b>

8	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b> (Monday to Thursday) (Friday)	(Whole day)  (Whole day)	Cr. Appeal (S.J) (up to 2004):- <b>Hearing.</b>  Cr. Appeal (S.J) (up to 2004):- <b>Hearing as well as Tied up &amp; Assigned matters.</b>
9	<b>Hon'ble Mr. Justice Ananda Sen</b> ( Monday to Friday)	(1 <sup>st</sup> half) (2 <sup>nd</sup> half)	B.A. matters:- <b>Orders &amp; Admission.</b> A.B.A.:- <b>Orders &amp; Admission.</b> <b>Tied up &amp; Assigned matters (Friday 2<sup>nd</sup> half.)</b>
10	<b>Hon'ble Mr. Justice Anant Bijay Singh</b> (Monday to Wednesday)  (Thursday)  (Friday)	(Whole day)  (Whole day)  (Whole day)	A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), :- <b>Orders, Adm &amp; Hearing(2005 onwards) S. A.:- Orders &amp; Admission.</b> Cr. Appl (S.J), Acq. Appl (SJ), S.A.:- <b>Hearing.</b> All Election petition:- <b>Orders, Adm. &amp; Hearing</b> A.B.A. (Interim Orders), Cr. Appeal (S.J), Acq. Appeal (SJ), S.A. :- <b>Orders, Admission as well as Tied-up &amp; Assigned matters.</b>
11	<b>Hon'ble Mr. Justice Dr. S. N. Pathak</b> (Monday to Wednesday)  (Thursday)  (Friday)	(Whole day)  (Whole day)  (Whole day)	WPS:- <b>Fresh Filing, Orders, Admission(2012 onwards).</b> WPS (2012 onwards):- <b>Admission.</b> All WPS (2015 onwards):- <b>Hearing.</b> WPS, Cont.(Cvl):- <b>Fresh Filing, Orders &amp; Admission(2012 onwards) as well as Tied- up &amp; Assigned matters.</b>
12	<b>Hon'ble Mr. Justice Rajesh Shankar</b> (Monday & Tuesday) (Wednesday)  (Thursday) (Friday)	(Whole day)  (Whole day)  (Whole day) (Whole day)	WPC & WPL:- <b>Fresh filing (except WPC arising out of Suit matters).</b> WPC & WPL:- <b>Orders &amp; Admission (except WPC arising out of Suit matters).</b> WPC (2006 onwards) & WPL:- <b>Hearing</b> WPC & WPL:- <b>Orders, Admission as well as Tied up and Assigned matters (except WPC arising out of Suit matters)..</b>
13	<b>Hon'ble Mr. Justice B.B. Mangalmurti</b> (Thursday & Friday)	(Whole day)	Cr. M.P. & Cr. Rev. (upto 2012): <b>Orders &amp; Admission.</b> Cr. M. P. & Cr. Rev. .(up to 2004):- <b>Hearing as well as Tied up &amp; Assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b> (Friday)	(2 <sup>nd</sup> half)	All WPS (up to 2010) & WPC (up to 2005) :- <b>Hearing as well as Tied-up &amp; Assigned matters.</b>

**NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**

**2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**

**3. ALL MOTIONS WITH REGARD TO B. A. & A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANDA SEN.****